

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.105
C.P.(IB)/1(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Technio Business Solutions Pvt.Ltd
V/s
Ancare Management Private Limited

.....Applicant

.....Respondent

Order delivered on 29/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Monali Jain, Adv.
For the Respondent : None

ORDER

Now, the service report has been filed today across the bench in the physical form. The same is taken on record as per service report affidavits notice sent to the respondent on 16.03.2024 is showing delivered on 18.03.2024.

Despite due service neither respondent appeared on the last date of hearing or even today nor any reply has been filed . Last opportunity is given to the respondent for appearance and filing reply if any within extended period of 7 days with advance copy to opposite counsel. Thereafter rejoinder if any.

Re-list on 08.05.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)